## PUBLIC NOTICE

[Pursuant section 75 of the LLP Act, 2008 and rule 37(2) of the LLP Rules, 2009]

## **GOVERNMENT OF INDIA**

MINISTRY OF CORPORATE AFFAIRS Office of the Registrar of Companies Stock Exchange Building, 2nd Floor 683, Trichy Road, Coimbatore, Tamil Nadu, 641005, India

Public Notice No. ROCCBE/LLP – Rule 37(1) (a)/2018/1

Date: 03.04.2018

## **Reference:**

In the matter of striking off or removal of names of LLPs under section 75 of the LLP Act, 2008 and rule 37(1) (a) and 37 (2) of the LLP Rules, 2009 in respect of:

SI.No	LLPIN	LLP Name
1	AAA-0095	THINK ASIA COMMERCIO LLP
2	AAA-0390	P.A.CONTROLS & AUTOMATION ENGINEERS LLP
3	AAA-1165	AVATAR INTEGRA LLP
4	AAA-1301	K P R DETERGENTS LLP
5	AAA-2211	NAVMARG INVESTMENT SERVICES INDIA LLP
6	AAA-2250	ATHMA BROADBAND CONNECTION LLP
7	AAA-2402	365 CORPORATE SOLUTIONS LLP
8	AAA-2500	TEMPLAR VENTURES LLP
9	AAA-2831	KOVAI COMFORTS LLP
10	AAA-3202	CONTINENTAL AGRO COMMODITIES SOLUTIONS LLP
11	AAA-3331	PHYZOK LEARNING SOLUTIONS LLP
12	AAA-3661	M2B CLAY & BRICK SERVICES LLP
13	AAA-4568	SENTHUR AGRO FOOD PRODUCTS LLP
14	AAA-5610	KOVAI SUPERMARKET LLP
15	AAA-5662	ANEE SIMPEX TRADINGLLP
16	AAA-7049	ALPHA HIGHWAY SOLUTIONS LLP
17	AAA-7380	Y&S AGENCIES LLP
18	AAB-0607	SPRINGLIFE HEALTHCARE COIMBATORE LLP
19	AAB-0824	APPLE PINK TRAINING& CONSULTANCY LLP
20	AAB-1149	YOLO FOOD AND RESTAURANTS LLP
21	AAB-1850	IDEAL SAVINGS AND INVESTMENT PLANNERS LLP
22	AAB-2531	RABACA CONTROLS ANDSYSTEMS LLP
23	AAB-2554	QASWA TRANSPORT SERVICES LLP
24	AAB-2965	AADYANTHA LIFESTYLEENVIRONS LLP
25	AAB-3395	KADHAMBAM ENTERPRISE LLP
26	AAB-4856	PURPLE BAY FOUNDATIONS LLP

27	AAB-5659	AMISTAD FOODS LLP
28	AAB-5723	FAZTA BUSINESS SERVICES LLP
29	AAB-6488	LEARNINGBOX CONSULTLLP
30	AAB-7018	ZHA WEB MEDIA TECHNOLOGY SERVICES LLP
31	AAB-7117	SHA MARCHIO FOODS & BEVERAGES LLP
32	AAB-7399	MARAGATHARATHINAM SOFTWARES LLP
33	AAB-8441	CHENDUR MURUGAN TRADERS LLP
34	AAB-8442	MCUBE ADVERTISING LLP
35	AAB-8853	BLUEBON INTERNATIONAL IMPEX LLP
	7	MAGNETIC CONTROLS AND ELECTRICAL SYSTEMS INDIA
36	AAB-9623	LLP
37	AAB-9874	CRAYONS AND CANDIESPRODIGY SCHOOL LLP
38	AAB-9875	EVONOVA INTERACTIVELLP
39	AAB-9938	CIRCUMFUSION TECHNOROOT LLP
40	AAC-1030	FENNEL LEARNING SOLUTIONS LLP
41	AAC-1314	CHENDOOR ANDAVAR MINING RESOURCES LLP
42	AAC-1822	QUALPIX INFO SOLUTIONS LLP
43	AAC-2156	FRESCO GARMENTS LLP
44	AAC-2451	RMV PROMOTERS LLP
45	AAC-3322	SANHAR SOFTWARE RESEARCH LAB LLP
46	AAC-3756	MAX O MAX CONSUMER GOODS AND SERVICES LLP
47		WELKYN TRADE CORPORATION LLP
48		SM WEAVINGS LLP
49		FUSION DECORS LLP

(1) Notice is hereby given that the Registrar of Companies has a reasonable cause to believe that the above mentioned LLP's under section 75 of the LLP's Act, 2008 for removal of its/their name (s) from the register of LLP's either on the ground that not carrying on any business or profession for the period of 2 (two) years or more and the registrar has the reasonable cause to believe the same, the registrar can take suo moto action and send notices to the concerned LLP and all its partners specifying the registrar's intention to strike off its name from register.

(2) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above mentioned LLP's from the Register of LLP's.

(3) Any person objecting to the proposed removal or striking off of name of the LLP's from the register of LLP's may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

K.LATHA PARIMALA VADANA, ICLS REGISTRAR OF COMPANIES, TAMIL NADU COIMBATORE